



## Directorate of Information and Public Relations, Punjab, India ਸੂਚਨਾ ਤੇ ਲੋਕ ਸੰਪਰਕ ਵਿਭਾਗ ਪੰਜਾਬ, ਭਾਰਤ



Search



Home

About Us

Press Release

Public Relations

Contact us

Feedback

Achievements

Covid19 Press Releases

### PUNJAB PROFILE

- < About Punjab
- < Govt Profile
- < Photo Gallery
- < Publications
- < RTI
- < DPR Advertisements
- < Achievements

### SERVICES



- << RTS Punjab  
05/10/2017 to 05/16/2017
- << Online Punjab Government Services  
08/25/2017 to 08/31/2017

SEE ALL..

Home

/ FINANCE DEPARTMENT NOTIFIES GUIDELINES FOR EX-GRATIA GRANT OF Rs. 50 LAKH FOR DEPENDANT MEMBERS/LEGAL HEIRS OF GOVT. EMPLOYEES, WHO DIE ON DUTY WHILE FIGHTING AGAINST COVID-19

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CHANDIGARH, MAY 10: Punjab Finance Department has notified detailed guidelines for the grant of ex-gratia compensation to the tune of Rs 50 lakh to the dependant members/legal heirs of employees, who die in harness while on Government duty fighting against Coronavirus pandemic.

The compensation is admissible only for the pandemic of COVID-19 and it would remain in force from April 1,2020 to July 31, 2020 subject to review thereafter.

Disclosing this here today, an official spokesperson said that the said ex-gratia would be applicable to all categories of the regular employees of the state Government, who die in harness due to COVID-19 disease contracted while performing official duties. The ex-gratia would be admissible to all employees covered under old pension scheme and those recruited on and after January 1, 2004 and covered under the New Pension Scheme (NPS).

The ex-gratia shall be admissible only where the employee is involved directly in the state's fight to control the spread of coronavirus viz the employees on duty at COVID hospitals/Critical Care Centres, drivers transporting citizens of the state from other states/COVID patients/suspects etc, ration distribution, curfew/lockdown implementation etc.

Divulging details about the ex-gratia compensation, the Spokesperson said that the Civil Surgeon of the concerned district, where the employee was on duty, would be the competent authority to certify, whether the employee was Corona positive and death in such case is attributable to COVID-19 disease resulting from the coronavirus.

The Deputy Commissioner of the concerned district would be the competent authority to certify whether the employee was on duty in the state's battle against the COVID-19 while the coronavirus has been contracted by such employee. The Deputy Commissioner, while issuing such certificate can call upon the report from Head of Office to ascertain nature of duties entrusted upon such an employee and whether the coronavirus could have been acquired/contracted by the employee in the line of his/her official duty. The ex-gratia claim submitted by the office would be accompanied by both these certificates issued by the concerned Deputy Commissioners and Civil Surgeon only and can not be delegated to any other official.

In all other cases where the employee dies in harness and the death is natural/suicidal/homicidal not attributable to official duty or where the employee was not directly involved in state's fight against coronavirus,

### CALENDAR



Lists of Holidays

Punjab Corona Mobile App

**Punjab Chief minister Relief fund- COVID- 19**



CHIEF SECRETARY  
ISSUES DETAILED  
DIRECTIONS FOR  
CONTAINMENT OF  
COVID-19

**Please share this list carrying essential phone numbers for each district**

Information BookLet 550th  
Birthday Guru Nanak Dev Ji

550yearsofgurunanakdevji

Govt. Official Telephone Directory  
2020

the existing instructions of ex-gratia shall be applicable.

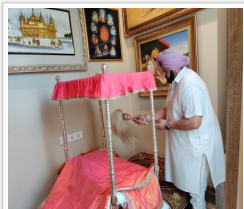
These instructions shall not be applicable to all such cases, which are covered and eligible under the Pradhan Mantri Garib Kalyan Yojana-Insurance Scheme for workers fighting COVID 19.

The Spokesperson, however, said that the cases of providing monetary relief to the dependants of manpower working on contract or through outsourcing, who die in harness due to the COVID-19 disease contracted while performing official duties would be considered under the provisions of the "Chief Minister's Relief Fund".

It may be recalled that the COVID-19 has been declared as a pandemic by WHO on March 11, 2020 and subsequently the Punjab Government also notified under the Epidemic Disease Act 1897. The State Government has taken various containment measures to restrict further spread of this virus including lockdown/curfew across the state since March 23, 2020 besides taking a series of unprecedented preventive and corrective measures to counter the challenge posed by the COVID-19 pandemic.

To fight this pandemic, not only the employees of Health & Family Welfare and Medical Education & Research Departments but employees from other departments are also working incessantly. There is always a probability of such employees working at the frontline to contract infection. Therefore, the state Government, after careful consideration, has decided to put in place special provisions with regard to ex-gratia permissible to the dependants/legal heirs of the employees, who die in harness while on Government duty during the fight against coronavirus.

GALLERY



CAPT AMARINDER LEADS BAIKSAKHI PRAYERS WITH OWN ARDAS AT 11, THANKS PEOPLE FOR STAYING IN



Punjab Police DSP Rupinder Kaur Sra Distributing Sanitary Napkins To Women In Ludhiana Under The Dedicated PadAGirl Programme Launched By Community Affair Divison (CAD) Of Punjab Police In Collaboration With NGOs, On Sunday. Over 3200 Packs Containing 25,



Corona Mobile APP



Punjab Chief Minister Captain Amarinder Singh Released A Booklet 'Because We Haven't Forgotten...' Along With A CD Of Documentary Film 'Jallianwala Bagh Punjab Da Dil' In Punjabi And Hindi Dedicated To Jallianwala Bagh Centenary Commemoration



PUNJAB INKS MoU WITH SINGAPORE'S CIG TO EXPLORE LEADERSHIP TRAINING, SHOWCASE STATE AS INVESTMENT DESTINATION



Punjab Chief Minister Captain Amarinder Singh During Fourth Day Of Budget Session Of Punjab Vidhan Sabha On Wednesday.



CAPT AMARINDER CONFERRED WITH 10th BCS 'IDEAL CHIEF MINISTER' AWARD FOR UNIQUE INITIATIVES TO BOOST STATE'S HOLISTIC GROWTH



Punjab Chief Minister Captain Amarinder Singh Receiving Cheques Worth US Dollar 16,000 From Chicago-Based NRIs Zorawar Singh Natt And Arjinder Singh Sandhu Towards The Chief



CAPT AMARINDER ANNOUNCES BRAVERY AWARD, FREE EDUCATION FOR AMANDEEP KAUR



Decrease In Arrival Of Migratory Birds In Country Is A Matter Of Concern: Sadhu Singh Dharmasot



Punjab Chief Minister Captain Amarinder Singh Presenting A Memento To A Group Of Specially-Abled Children Which Performed National Anthem During 71st Republic Day